Funds for municipal corporations in Odisha

4589. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of URBAN DEVELOPMENT be pleased to state total amount given to Bhubaneshwar Municipal Corporation, Cuttack Municipal Corporation and Puri Municipality in Odisha in the years 2004, 2005, 2006, 2007, 2008 and 2009 in different schemes and whether all money has already been used?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): The Central Government releases funds to the State Government under various plans and schemes for developmental work in the urban sector which include *inter-alia* activities undertaken by the urban local bodies either by themselves or through other arrangements including special purpose vehicles. However, such funds are not normally released directly to the urban local bodies/municipal corporations. The releases made for various plans and schemes are made in proportions as laid down in the parameters of the specific programmes, and while State-wise release figures are maintained centrally, urban local body-wise details are not centrally maintained for any State including for Odisha.

Solid waste dumping ground at Dundahera

4590. SHRI KAMAL AKHTAR: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 2262 given in Rajya Sabha on 15th April, 2010 and state:

- (a) the reasons for which his Ministry has stated that environmental clearance from UPPCB was ensured before sanctioning funds whereas M/o Environment in reply to Starred Ouestion 330 dated 19th April, 2010 has stated that environmental clearance for solid waste dumping ground at Dundahera has not been given till date;
- (b) the correct position and responsibility fixed for the error and action taken against culprits;
- (c) whether UP Jal Nigam/GNN had fabricated environmental clearance to misappropriate public funds in name of dumping ground; and
- (d) the action proposed against them and steps taken to cancel allocated funds and institute high level enquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Project for Solid Waste Management and Drainage for Ghaziabad town (Hindon Airfield) was approved by the Ministry in August, 2005 under the Central Sector Scheme for Solid Waste Management and Drainage in 10 selected IAF Airfields after the Ghaziabad Municipal Corporation had obtained 'No Objection Certificate' from Uttar Pradesh Pollution Control Board (UPPCB) in August, 2004 under the Municipal Solid Waste (Management and Handling) Rules, 2000. Funds were released by the Ministry during September, 2005 and July, 2006. Subsequently, the Ministry of Environment and Forests issued Environmental Impact Assessment notification